POST OFFER PUBLIC ANNOUNCEMENT

UNDER REGULATION 18 (12) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 (AS AMENDED), FOR THE PUBLIC SHAREHOLDERS OF

ARUN VARUN TRADE AND INVESTMENT LIMITED

Regd. Office: 1/204 Navjivan Society, 2nd Floor Lamington Road, Mumbai – 400 008. Tel No. 022 – 23092626 / 23071996
E-mail ID: info@avtradeinvest.com.com • CIN No.: L65923MH1982PLC027263

This Post Offer Advertisement is being issued by Aryaman Financial Services Limited, on behalf of the Acquirers, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations, 2011") in connection with the Open Offer ("Offer") made by the Acquirers. The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published on August 31, 2015 in The Business Standard (English – All Editions), The Business Standard (Hindi – All Editions) and Mahanayak (Marathi – Mumbai Edition) with respect to the aforementioned Offer.

1	Name of the Target Company	Arun Varun Trade And Investment Limited			
2	Name of the Acquirer(s) and PAC	**Acquirers:** 1) Mr. Gautam Bhandari & 2) Mr. Jayanatilal Bhandari **PAC :** Nil			
3	Name of the Manager to the Offer	Aryaman Financial Services Limited			
4	Name of the Registrar to the Offer	Purva Sharegistry (India) Private Limited			
5	Offer Details				
a	Date of Opening of the Offer	October 28, 2015 (Wednesday)			
b	Date of Closure of the Offer	November 10, 2015 (Tuesday)			
6	Last Date of Payment of Consideration	November 27, 2015 (Friday)			
7	**Details of Acquisition**	**Proposed in the Offer Document**		**Actuals**	
7.1	Offer Price	₹ 783/-		₹ 783/-	
7.2	Aggregate number of shares tendered	1,04,000		Nil	
7.3	Aggregate number of shares accepted	1,04,000		Nil	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 8,14,32,000/-		Nil	
		Number	**In %**	**Number**	**In %**
7.5	Shareholding of the Acquirers before Agreements / Public Announcement	60,000	15.00%	60,000	15.00%
7.6	Shares Acquired by way of Agreements	20,000	5.00%	20,000	5.00%
7.7	Shares Acquired by way of Open Offer	Nil	Nil	Nil	Nil
7.8	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
7.9	Post offer shareholding of Acquirers	80,000	20.00%	80,000	20.00%
7.10	**Pre & Post offer shareholding of the Public**	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	Number	2,82,000	1,78,000	2,82,000	2,82,000
	In %	70.50%	44.50%	70.50%	70.50%

Notes:

1) Acquirers belong to the Promoter Group of the Target Company. Other Promoter Group members include Mrs. Meena Bhandari, Mrs. Geeta Bhandari, Mrs. Shantidevi Bhandari each holding 10,000 Equity Share of Target Company and Mr. Rikabchand Bhandari holding 8,000 Equity Shares of the Target Company. The Shareholding of these individuals along with the Acquirers before the transaction is 98,000 Equity Shares which comprises of 24.50% of the Equity Share Capital. Hence post transaction of shares under the SPA, the shareholding of the group along with Acquirers would be 1,18,000 Equity Shares which comprises of 29.50% of Equity Share Capital.
2) Pre-Shareholding of the Public comprises of 3,02,000 Equity Shares i.e. 75.50% of the Equity Share Capital of the Target Company. Pursuant to the SPA, the Acquirers will acquire 20,000 Equity Shares from the Sellers (belonging to the Public Category). Hence we have excluded these 20,000 Equity Shares from Pre & Post offer shareholding of the Public.

The Acquirers jointly and severally accept the responsibility for the information contained in this Post Offer Advertisement and also for the obligations of the Acquirers laid down in the SEBI (SAST) Regulations, 2011 and subsequent amendments made thereof.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in, BSE website at www.bseindia.com and at the Registered Office of the Target Company.

The capitalized terms not defined herein will have the same meaning as defined in the PA, DPS and the Letter of Offer. All other terms and conditions of the Offer shall remain unchanged. This Post Offer Public Announcement is being issued in all the aforesaid newspapers in which the DPS was appeared.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS.

ARYAMAN
FINANCIAL SERVICES LTD

ARYAMAN FINANCIAL SERVICES LIMITED
(CIN No.: L74899DL1994PLC059009)
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Tel: 022 – 2261 8264 / 2261 8635; Fax: 022 – 2263 0434 Website: www.afsl.co.in Email: info@afsl.co.in
Contact Person: Mr. Deepak Biyani / Mr. Krish Sanghvi

Place: Mumbai Date: November 26, 2015